

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)

IN THE MATTER OF PACL LTD.

CAUSE LIST FOR DATE: 08/02/2018 (Thursday)

S.No.	File No.	Case Particulars	Purpose
1	356	Anil Bhagwan Rijhwani (Objection)	Arguments
2	357	Jayesh Manhorlal Shah (Objection)	Arguments
3	329	M/s Beaming Infra Developers Pvt. Ltd. (Objection)	Arguments
4	165/9	Letters of Correspondence (M.P) (Objection)	Arguments
5	165/7	Sitaram (Objection)	Arguments
6	165/6	Prem Singh (Objection)	Arguments
7	332	Mr. Wilson Godinho And Mrs. Evelyse (Objection)	Arguments

*Be not included
R.V. 29/1*